

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH: :MUMBAI

ORIGINAL APPLICATION NO. 689 OF 2000

MONDAY, THE 26TH DAY OF FEBRUARY, 2001

SHRI JUSTICE ASHOK AGARWAL.  
SMT. SHANTA SHAstry.

... CHAIRMAN  
... MEMBER (A)

Shri J.P. Doiphode,  
Retired Sr. Supdt. of Post Office (Gr-A)  
Sadhana Co-op. Hsg. Society,  
Flat No.12, Relief Road,  
Daulat Nagar, Santacruz (West),  
Bombay-400 054. ... Applicant

By Advocate Shri S. Inamdar

Vs.

1. Union of India through  
The Director General/Secretary,  
Dept. of Post,  
Ministry of Communication,  
Dak Bhavan,  
New Delhi-110 001.
2. The Chief Post Master General,  
Maharashtra Circle,  
Mumbai-400 001. ... Respondents

By A.C.G.S.C. Shri V.S. Masurkar.

O R D E R (ORAL)

Shri Justice Ashok Agarwal. ... Chairman

After the applicant retired from service, he has been engaged to act as inquiry officer for conducting disciplinary proceedings. The order of appointment is dated 12th January, 1990 ~~as~~ at Annexure A2. By the said order, ~~the~~ services of the applicant as inquiry officer have been engaged on terms mentioned therein. He has not been employed with the respondents. In the circumstances, we find that the challenge to the order of 7th September 1999 removing his name from the

panel of inquiry officers does not constitute a service matter as defined under section 2 (9) of the Administrative Tribunals Act, 1985. This Tribunal, therefore, has no jurisdiction to entertain and try the present OA. Present OA, in the circumstances, is dismissed. No order as to costs.

*Shanta Shastray*

(SHANTA SHAstry)  
MEMBER (A)

*Ashok Agarwal*

(ASHOK AGARWAL)  
CHAIRMAN

Gaja